

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00006/2021 in OA/310/01497/2018

Dated Wednesday the 6th day of January Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

1.Union of India,
rep by the Secretary,
Ministry of Communications & IT,
Department of Posts,
Dak Bhavan, Sansad Marg,
New Delhi 110001.

2.The Chief Postmaster General,
Tamil Nadu Circle,
Anna Salai, Chennai 600002.

3.The Postmaster General,
Southern Region,
Madurai 625002.

4.The General Manager,
Postal Accounts and Finance,
Tamil Nadu Circle,
Ethiraj Salai, Chennai 600008.Applicants/Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

Vs

S. Murugan,
No. 23/A/2, Perinba Street,
Palayamkottai 627002.Respondent/Applicant

By Advocate M/s. R. Malaichamy

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

MA 6/2021 is filed by the respondents in OA seeking a further extension of time period by six months for compliance of the order of this Tribunal dt. 02.11.2018.

2. Heard Mr. Su. Srinivasan, SCGSC, counsel for the applicants in this MA.
3. For the reasons stated and in the interest of justice, 45 days are granted to the MA applicants for compliance of the order of this Tribunal dt. 02.11.2018 positively.
4. Accordingly, MA for extension of time is disposed of.

**(C.V.Sankar)
Member(A)**

**(S.N.Terdal)
Member(J)**

06.01.2021

SKSI